

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**  
**JOINT SITTING OF COURT NO. 1 & 2**  
**FARIDKOT HOUSE**  
**SUPPLEMENTARY CAUSE LIST**

Date: 25<sup>th</sup> August, 2015

HON'BLE MR. JUSTICE SWATANTER KUMAR  
CHAIRPERSON

HON'BLE MR. JUSTICE M.S. NAMBIAR  
JUDICIAL MEMBER

HON'BLE PROF. A. R. YOUSUF  
EXPERT MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN  
EXPERT MEMBER

| S.NO.                                | CASE NO.                         | PARTIES  | COUNSEL FOR PARTIES  |
|--------------------------------------|----------------------------------|--|--|
| <b>FOR PRONOUNCEMENT OF JUDGMENT</b> |                                  |  |  |
| 1.                                   | Original Application No. 92/2013 | Kallpavalli Vriksha Pempakamdarula & Ors.<br><br>Vs<br>Union of India & Ors. | Mr. Calin Gonsalves, Sr. Adv. along with Mr. Anand Sharma, Adv. for Applicant<br><br>Mr. Vikas Malhotra, Adv. for R - 1<br>Mr. Vadrevu Pattabhi Ram, Adv. for R – 2<br>Mr. Nikhil Nayyar, Adv. for R – 3<br>Mr. Shyam Divan, Sr. Adv. along with Mr. Himinder Lal, Adv. for R – 5<br>Mr. Amit Chadha, Adv. for R - 6 |

Date: 25<sup>th</sup> August, 2015

HON'BLE MR. JUSTICE SWATANTER KUMAR  
CHAIRPERSON

HON'BLE MR. JUSTICE U.D. SALVI  
JUDICIAL MEMBER

HON'BLE MR. JUSTICE M.S. NAMBIAR  
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL  
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER

| <b>FOR ADMISSION</b> |  |   |  |
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| 1.                   | M.A. No. 860/2015 in Appeal No. 1/2015 | Taurus International (Projects) Pvt. Ltd.<br><br>Vs.<br>Delhi Pollution Control Committee |  |
| <b>FOR HEARING</b>   |  |   |  |
| 2.                   | Original Application No. 331/2015      | Natioinal Green Tribunal Bar Association<br>Vs.<br>Gugan @ Muban (Noticee No. 22)         | Mr. Rahul Choudhary, Adv. for Applicant<br><br>Mr. Nasir Ahmed, Adv. for Noticee |

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| 3.  | Original Application No. 332/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Rashid (Noticee No. 20)          | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Nasir Ahmed, Adv. for Noticee         |
| 4.  | Original Application No. 333/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Mukhram (Noticee No. 112)        | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Nasir Ahmed, Adv. for Noticee         |
| 5.  | Original Application No. 334/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Naushad (Noticee No. 116)        | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Nasir Ahmed, Adv. for Noticee         |
| 6.  | Original Application No. 335/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Jai Kishan (Noticee No. 115)     | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Nasir Ahmed, Adv. for Noticee         |
| 7.  | Original Application No. 336/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Ayub Khan (Noticee No. 33)       | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Nasir Ahmed, Adv. for Noticee         |
| 8.  | Original Application No. 337/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Jabir (Noticee No. 118)          | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Nasir Ahmed, Adv. for Noticee         |
| 9.  | Original Application No. 338/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Farman (Noticee No. 117)         | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Nasir Ahmed, Adv. for Noticee         |
| 10. | Original Application No. 339/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Mulchand (Noticee No. 76)        | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Nasir Ahmed, Adv. for Noticee         |
| 11. | Original Application No. 340/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Umesh Yadav (Noticee No. 120)    | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Pramod Kumar, Adv. for Noticee        |
| 12. | Original Application No. 341/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Amit Prajapati (Noticee No. 129) | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Pramod Kumar, Adv. for Noticee        |
| 13. | Original Application No. 342/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Suleman (Noticee No. 128)        | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Pramod Kumar, Adv. for Noticee        |
| 14. | Original Application No. 343/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Naresh Sharma (Noticee No. 41)   | Mr. Rahul Choudhary, Adv. for Applicant<br>Ms. Pinky Mor, Adv. for Noticee           |
| 15. | Original Application No. 344/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Zile Singh (Noticee No. 5)       | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Vikas Bakshi, Adv. for Noticee        |
| 16. | Original Application No. 345/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Pramod (Noticee No. 1)           | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Rakesh Kumar, Adv. for Noticee        |
| 17. | Original Application No. 346/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Sonu Sharma (Noticee No. 2)      | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Rakesh Kumar, Adv. for Noticee        |
| 18. | Original Application No. 347/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Jitender (Noticee No. 3)         | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Rakesh Kumar, Adv. for Noticee        |
| 19. | Original Application No. 348/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Arif (Noticee No. 124)           | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Pramod Kumar Sharma, Adv. for Noticee |
| 20. | Original Application No. 349/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Mansoor (Noticee No. 127)        | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Pramod Kumar Sharma, Adv. for Noticee |
| 21. | Original Application No. 350/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Subhash (Noticee No. 55)         | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Rakesh Kumar, Adv. for Noticee        |
| 22. | Original Application No. 351/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Lokender (Noticee No. 4)         | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Rakesh Kumar, Adv. for Noticee        |
| 23. | Original Application No. 352/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Jamil Khan (Noticee No. 125)     | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Pramod Kumar, Adv. for Noticee        |

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| 24. | Original Application No. 353/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Sanjeev Kumar (Noticee No. 122)   | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Pramod Kumar, Adv. for Noticee  |
| 25. | Original Application No. 354/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Madan Lal (Noticee No. 35)  | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. R. K. Sonkiya, Adv. for Noticee |
| 26. | Original Application No. 355/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Anwar (Noticee No. 126)   | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Pramod Kumar, Adv. for Noticee  |
| 27. | Original Application No. 356/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Rohit (Noticee No. 56)  | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Rakesh Kumar, Adv. for Noticee  |
| 28. | Original Application No. 357/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Sunil (Noticee No. 57)  | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Rakesh Kumar, Adv. for Noticee  |
| 29. | Original Application No. 358/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Rakesh (Noticee No. 34)   | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. R. K. Sonkiya, Adv. for Noticee |
| 30. | Original Application No. 359/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Sonu (Noticee No. 66)   | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Nasir Ahmed, Adv. for Noticee   |
| 31. | Original Application No. 360/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Virender Singh (State of Gujarat)   | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Anand Verma, Adv.               |
| 32. | Original Application No. 361/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>State of Chhattisgarh   | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. C. D. Singh, Adv.               |
| 33. | Original Application No. 363/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Dr. Sarvabhoom Bagali (State of Karnataka)  | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Aagney Sail, Adv.               |
| 34. | Original Application No. 366/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Dr. Sarvabhoom Bagali (State of Karnataka)  | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Aagney Sail, Adv.               |
| 35. | Original Application No. 367/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Dr. Sarvabhoom Bagali (State of Karnataka)  | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Aagney Sail, Adv.               |
| 36. | Original Application No. 368/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Dr. Sarvabhoom Bagali (State of Karnataka)  | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Aagney Sail, Adv.               |
| 37. | Original Application No. 364/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>S. Krishna Prasad, Vice President of Federation of Indian Granite and Stone Industry (State of Karnataka) | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Rajesh Mahale, Adv.             |
| 38. | Original Application No. 369/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>M/s. D. P. Jain & Company Infrastructure Pvt. Ltd. (State of MP)  | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Pankaj Kapoor, Adv.             |
| 39. | Original Application No. 370/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>M/s. Agroh Infrastructure Development Private Limited (State of MP)                                       | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Pankaj Kapoor, Adv.             |
| 40. | Original Application No. 371/2015 | Natioinal Green Tribunal Bar Association<br>Vs.<br>Jagannath Mane (State of MP)  | Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Shekhar Sharma, Adv.            |

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| 41. | Original Application No. 21/2014<br>(M.A No. 155/2015, M.A. No. 284/2015, M.A No. 394/2015, M.A No. 412/2015 to M.A No. 414/2015, M.A No. 420/2015, M.A No. 482/2015, M.A No. 502/2015, M.A. No. 618/2015, M.A. No. 631/2015, MA. No. 683/2015 M.A. No. 778/2015 & M.A. No. 812/2015) | Vardhaman Kaushik<br>Vs<br>Union of India & Ors.                        | Mr. Sanjay Upadhyay, Adv. for Applicant<br><br>Ms. Panchajanya Batra Singh, Adv. for R- 1<br>Mr. Narender Pal Singh, Adv. for R – 2 & 4<br>Ms. Alpana Poddar, Adv. for R – 3<br>Mr. Kush Sharma, Adv. for DDA<br>Ms. Puja Kalra, Adv. for South & North MCD<br>Ms. Savitri Pandey, Adv. State of U.P<br>Mr. Balendu Shekhar, Adv. for EDMC<br>Ms. Sakshi Popli, Adv.<br>Mr. Anil Grover, AAG along with<br>Mr. Rahul Khurana, Adv. for State of Haryana<br>Mr. A.K. Prasad, Adv.<br>Mr. B.V. Niren, Adv.<br>Mr. D. Rajeshwar Rao, Adv. for Delhi Traffic Police |
| 42. | Original Application No. 95/2014  | Sanjay Kulshrestha<br>Vs<br>Union of India & Ors.                       | Mr. Manish Shrivastava, Adv. for Applicant<br><br>Mr. Vikas Malhotra, Adv. for R – 1<br>Mr. A.K. Prasad, Adv. for R – 2 to 6<br>Mr. Rahul Choudhary, Adv. for R - 7   |
| 43. | Original Application No. 303/2015   | Supreme Court Women Lawyers Association<br>Vs.<br>Union of India & Ors. | Ms. Bhakti Pasrija Sethi, Adv. for Applicant  |

DATE: 25<sup>th</sup> August, 2015

**HON'BLE MR. JUSTICE SWATANTER KUMAR  
CHAIRPERSON**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL  
EXPERT MEMBER**

| S.NO               | CASE NO.  | PARTIES  | COUNSEL FOR PARTIES   |
|--------------------|---|--|---|
| <b>FOR HEARING</b> |   |  |   |
| 1.                 | Original Application No. 89/2013<br>(M.A No. 489/2013, M.A No. 491/2013, M.A No. 565/2013, M.A No. 609/2013, M.A No. 15/2014, M.A No. 55/2014, M.A No. 57/2014, M.A No. 64/2014, M.A No. 94/2014, M.A No. 151/2014, M.A No. 210/2014, M.A No. 211/2014 & M.A No. 304/2014 & M.A No. 305/2014) | Akash Vashishtha & Anr.<br>Vs<br>Union of India & Ors. | Mr. Amit khemka, Adv. for Applicant<br><br>Mr. Vivek Chib, Adv. for R - 1<br>Mr. Gaurav Bhatia, Addl. AG, along with<br>Ms. Savitri Pandey, Adv. for R – 2 & 8<br>Ms. Savitri Pandey, Adv. for R – 3 & 4<br>Mr. D. Rajeshwar Rao, Adv. for R – 5<br>Mr. Manjit Singh, Adv. for R – 6 & 13<br>Mr. Ruchir Mishra, Adv. for R - 7<br>Ms. Reena Singh, AAG for R – 9 & 12<br>Ms. Sushma Singh, Adv. for R – 10<br>Mr. M.P. Shorawaby, Adv. for R - 11<br>Mr. Ravi P. Mehlotra, Adv. for R – 14<br>Mr. Balendu Shekhar, Adv. for R – 15<br>Mr. Dinesh D. Sr. Adv. along with<br>Mr. Yasharth Kant, Adv. for R – 16<br>Mr. G.S. Raghav, Adv. for R – 20 to 22<br>Mr. Raj Panjwani, Sr. Adv. along with<br>Mr. Aagney Sail, Adv. for R–24, 29, 33 & 35<br>Mr. Amit Sethi, Adv. in M.A No. 489/2013 & 491/2013<br>Mr. Harish Pandey, Adv. in M.A No. 565/13<br>Mr. Kailash Pandey, Adv. in M.A 609/2013<br>Mr. G.S. Raghav, Adv. in M.A<br>Mr. B.P. Aggarwal, Adv. for R – 54 |

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